

By E-mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/ 5875 /A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati

To, The District & Sessions Judge
Dhemaji

Dated Guwahati, the th 30 September, 2019.

Sub:- **Permission to avail Home LTC.**

Ref:- Your letter No. DJDH/2889/2019 dated 23.09.2019

Sir,

With reference to the above, I am directed to inform you that Shri Rahul Medhi, Addl. Chief Judicial Magistrate, Dhemaji has been allowed to avail Home LTC for the current block period of 2018-2019 to visit his home town Guwahati, w.e.f. 04.10.2019 to 09.10.2019 along with his family, by the shortest possible route, as per existing Rules.

Shri Medhi may be informed accordingly.

Yours faithfully

sdt

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-03/2019/ 5876 - /A, dated 30.9.19

Copy to:

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Rahul Medhi, Addl. Chief Judicial Magistrate, Dhemaji for information with reference to his letter dated 19.09.2019.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

30/9/19

JT. REGISTRAR (VIGILANCE)

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